

(b) and (c). Government of India and Delhi Administration are making all preparations to provide facilities for the Asian Games. However, wherever necessary, cooperation of State Governments will be sought.

(d) No, Sir.

(e) Government wish to honour the international commitments made by the Indian Olympic Association to host the games in 1982.

**Shortage of accommodation in Major General/Head Post Offices in Kerala**

87. SHRI A. A. RAHIM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there are acute accommodation shortage in some major general/Head Post Offices in Kerala;

(b) how many head Post Offices are still housed in rented buildings in Kerala region; and

(c) the steps taken to construct spacious and improved buildings for Major Head Post Offices in Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) Shortage of accommodation from considerable to moderate extent exist in five Major Head Offices;

(b) 21 Head Post Offices.

(c) Departmental buildings for 5 Head Post Offices, at present housed in rented buildings, are under construction. Construction of 3 more departmental buildings for the Head Post Offices housed in rented buildings would be undertaken at the appropriate time when funds for the purpose become available. Action is being taken to acquire land for construction of departmental buildings for the remaining 13 Head Post Offices housed in rental buildings. Extension to departmental building housing Palghat Head Office is in progress. It

is not possible to make extension to the existing General Post Office building at Trivandrum for want of enough land. Action is being taken to procure one acre of land from the State Government for General Post Office, Trivandrum.

**Dispute between D.D.A. and M.C.D. in Ashok Vihar, Delhi**

88. SHRI RAM VILAS PASWAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are aware of the dispute between D.D.A. and M.C.D. about taking over by M.C.D. of Group Housing Pockets KC/KD and 1A/1B Blocks in Ashok Vihar, Delhi;

(b) for how long the dispute is going on and when it is likely to be resolved;

(c) whether it is a fact that because of disputes, M.C.D. has withdrawn safai karamcharis from the above area; and

(d) if so, what steps have been taken by D.D.A. to mitigate the sufferings of the residents because of withdrawal of safai karamcharis by M.C.D.?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). There is no dispute as such. The proposal of the DDA for handing over services in these pockets in Ashok Vihar is under consideration of the MCD since 1977-78. The MCD have called for certain information and documents from the DDA. The matter will be finalised on receipt of the same.

(c) and (d). The MCD have reported that from Public health point of view and for improving environmental sanitation, sometime sanitation is carried in group programme. The DDA has reported that arrangements exist for proper scavenging purposes.